

NOTICE FOR HEARING**केन्द्रीय सूचना आयोग****Central Information Commission**

2 तल, विंग 'ब' / 2nd Floor, 'B' Wing
अगस्त क्रान्ति भवन / August Kranti Bhavan
भीकाजी कामा प्लेस/ Bhikaji Cama Place
नई दिल्ली - 110066 / New Delhi - 110066

website: www.cic.gov.in

Case No. CIC/AT/A/2007/00735

Dated: 13.1 .2009

Subject: Postponement of Full Bench hearing from 23.1.2009 to 20.2.2009.

This has reference to this Commission's notices dated 2.12.2008; 22.12.2008 and 2.1.2009 regarding Full Bench hearing scheduled for 23.1.2009 at 12:00 Noon in the following cases :

	Appellant / Complainant S / Shri	Case No.	Respondents
1.	Nisar Ahmed Shaikh, Mumbra	CIC/AT/A/2007/00735	Life Insurance Corporation of India
2.	Cherian K. Simon, Chennai	CIC/AT/C/2007/00216	LIC Housing Finance Ltd.
3.	Avinash Shrama, Ludhiana	CIC/AT/A/2007/00729	- do -
4.	M. Anthony Raj, Chennai	CIC/AT/A/2007/01370	- do -
5.	P.C. Sanghi, Chandigarh	CIC/AT/C/2007/00365	- do -
6.	Pradeep Kumar Agrawal, Jwalapur,	CIC/AT/C/2007/00462	- do -
7.	S.M. Sharma, Amritsar	CIC/AT/C/2007/00498	- do -
8.	Jas Preet Singh, ROPAR	CIC/AT/C/2007/00540	- do -
9.	K.N. Vankatagiri Rao, Shimoga Distt.	CIC/AT/C/2008/00172	- do -
10.	Dr. Jalaja T.K., , Calicut	CIC/AT/C/2008/00342	- do -
11.	Rajinder Paul Singh Barnala	CIC/AT/C/2008/00655	- do -
12.	Shri Ravi Raj	CIC/AT/C/2007/00511	LIC Mutual Fund Asset Management Co. Ltd.
13.	Pradeep K. Sharma, Ludhiana,	CIC/AT/A/2008/001420	- do -
14.	V Sekhar Avasthy, Delhi	CIC/AT/C/2008/00487	GIC Housing Finance Ltd.

2. Due to unavoidable circumstances, the hearing in the above cases has been postponed and will now be held on **20.2.2009 at 4.30 P.M.**

3. All concerned are therefore requested to appear before the Commission in the **Court Room No. 314** of the Commission at the above address and to present their case with relevant documents on **20.2.2009 at 4:30 P.M.**

4. Inconvenience caused is regretted.

(D.C. Singh)
Asstt. Registrar
Telefax : 26186535
[e-mail: dc.singh@nic.in](mailto:dc.singh@nic.in)

To,

1. The Joint Secretary, Department of Banking & Insurance, Jeevan Deep Building,
Parliament Street, New Delhi.

2. The General Manager (HR & Legal), LIC Housing Finance Ltd., Bombay Life Building, 2nd Floor, 45/47, Veer Nariman Road, Mumbai.
3. The Executive Director (CRM) & CPIO, Life Insurance Corporation of India, Central Office, Yogakshema, Jeevan Bima Marg, P.B. No. 1953, Mumbai – 400021.
4. Shri A.K. Dasgupta, Managing Director & AA, Life Insurance Corporation of India, Central Office, Yogakshema, Jeevan Bima Marg, P.B. No. 1953, Mumbai – 400021.
5. The Chief Executive, LIC Mutual Fund Asset Management Co. Ltd., Industrial Assurance Building, 4th Floor, Opp. Churchgate Station, Mumbai -400020
6. Shri S. Sridharan, Vice President and CS, GIC Housing Finance Ltd., Universal Insurance Bldg., 3rd Floor, Sir P.M. Road, Fort, Mumbai – 400001.
7. The Chairman-cum-Managing Director, General Insurance Corporation of India, “Suraksha”, 170, Jamshedji Tata Road, Churchgate, Mumbai – 400 020.
8. Sh. Cherian K. Simon, B-1, Visranthi Apartments, 66, Burkit Road, T. Nagar, Chennai – 600 017. (Complainant: Case No. **CIC/AT/C/2007/00216**)
9. Shri Nisar Ahmed Shaikh, A/104, Pinnacle Apartment, Ghaswala Complex, Kausa, Mumbra, Thane-4000612. (Appellant: Case No. **CIC/AT/A/2007/00735**)
10. Shri Ravi Raj, 874/8, Kalyan Nagar, Sonapat, Haryana. (Complainant – Case No. CIC/AT/C/2007/00511)
11. Shri Avinash Shrama, Advocate, Chamber No. 533, Lawyer’s Chamber Complex, Judicial Courts Complex, Ludhiana – 140001 (Appellant- Case No. CIC/AT/A/2007/00729_)
12. Shri M. Anthony Raj, 93/39, First Floor, Adam Sahib Street, Royapuram, Chennai – 600 013 (Appellant- Case No. **CIC/AT/A/2007/01370**)
13. Shri P.C. Sanghi, Chief Engineer (Retd.), H. No. 2145, Sector 21-C, Chandigarh-160 022 (Complainant – Case No. **CIC/AT/C/2007/00365**)
14. Shri Pradeep Kumar Agrawal, Advocate, R/o 235, Mohalla Mehtan, Near Old PNB Jwalapur, Distt.-Hardwar. (Complainant: Case No. **CIC/AT/C/2007/00462**)
15. Shri S.M. Sharma, E-108, Suraj Avenue, Near Patang Wali Kathi, Fatehgarh Churian Road, Amritsar. (Complainant:Case No. **CIC/AT/C/2007/00498**)
16. Shri Jas Preet Singh, H.No. 79/15, Mohalla-Shiekhan ROPAR-140001 (Punjab) (Complainant :Case No. **CIC/AT/C/2007/00540**)
17. Shri K.N. Vankatagiri Rao, C/o Brasam Building, Nehru Field, Sagar – 577 401 Shimoga Distt., Karnataka. (Complainant: Case No. **CIC/AT/C/2008/00172**)
18. Dr. Jalaja T.K., Centre For Water Resource and Development Management, Kottamparamba Kunnamangalam, Calicut-653 571 Kerla. (Complainant : Case No. **CIC/AT/C/2008/00342**)
19. Shri Rajinder Paul Singh H. No. E -7/766, No. 24, Patti Road, Bacbride Sani Mandir, Near Bus Stand, Barnala, Punjab (Complainant: Case No. **CIC/AT/C/2008/00655**)
20. Shri Pradeep K. Sharma, Advocate, Chamber No. 358, 3rd Floor, New Judicial Complex, Ludhiana, Punjab (Appellant: Case No. **CIC/AT/A/2008/001420**.)
21. Shri V Sekhar Avasthy, 411 Mavilla Apts., Mayur Vihar Phase -1 Delhi-91 (Complainant – Case No. **CIC/AT/C/2008/00487**)

CC to Shri Paul, NIC.